

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5618  
ANSWERED ON:30.04.2003  
RESERVATION POLICY FOR SCs /STs /OBCs  
RAJO SINGH

**Will the Minister of DISINVESTMENT be pleased to state:**

(a) whether the reservation policy for the Scheduled Castes, Scheduled Tribes and Other Backward Classes would continue in the Public Sector Undertakings and Companies even after their disinvestment; and

(b) if not, the steps taken by the Government to ensure continuance of reservation policy?

**Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF DISINVESTMENT (SHRI ARUN SHOURIE):

(a) and (b) In the case of disinvestment by Government through the strategic sale route, resulting in Government's share holding going below 51%, the agreement between the Government and the Strategic Partner (SP) typically incorporates in the Recital that the SP recognizes that the Government in relation to its employment policies follow certain principles for the benefit of the members of the Scheduled Caste/Scheduled Tribes, physically handicapped persons and other socially disadvantaged categories of the society and that the SP shall use its best efforts to cause the Company to provide adequate job opportunities for such persons. It typically incorporates further, in the event of any reduction in the strength of the employees of the Company, the SP shall use its best efforts to ensure that the physically handicapped persons, Scheduled Castes/Scheduled Tribes are retrenched at the end.